Filing under clause (ca) of sub-regulation (2) of regulation 13 of the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

(Amount in ₹)

Sl. No.	Category of creditor	Summary of claims received		Summary of claims admitted		Amount of contingent	Amount of Amount claims not of claims		Details in	Remar ks,
		No. of claims	Amount	No. of claims	Amount of claims admitted	claims	admitted	under verificati on	Annexure	if any
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	0	0	0	1	
2	Unsecured financial creditors belonging to any class of creditors	0	0	0	0	0	0	0	2	
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	0	0	0	0	0	0 .	0	3	
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	0	0	0	0	0	0	0	4	
5	Operational creditors (Workmen)	0	0	0	0	0	0	0	5	
6	Operational creditors (Employees)	0	0	0	0	0	0	0	6	
7	Operational creditors (Government Dues)	0	0	0	0	0	0	0	7	
8	Operational creditors (other than Workmen and Employees and Government Dues)	1	3899122 3.02	1	39003490	0	213942	0	8	
9	Other creditors, if any, (other than financial creditors and operational creditors)	0	0	0	0	0	0	0	9	4
	Total	- 1	3899122 3.02	1	39003490	0	213942	0	RAG SA	

Beg. No.
| Beg. No. | Beg. No. | Beg. No. | Beg. No. | Beg. No. | Beg. No. | Beg. No. | Beg. No. | Beg. No. | Beg. No. | Beg. No. | Beg. No. | Beg. No. | Beg. No. | Beg. No. | Beg. No. | Beg. No. | Beg. No. | Beg. No. | Beg. No. | Beg. No. | Beg. No. | Beg. No. | Beg. No. | Beg. No. | Beg. No. | Beg. No. | Beg. No. | Beg. No. | Beg. No. | Beg. No. | Beg. No. | Beg. No. | Beg. No. | Beg. No. | Beg. No. | Beg. No. | Beg. No. | Beg. No. | Beg. No. | Beg. No. | Beg. No. | Beg. No. | Beg. No. | Beg. No. | Beg. No. | Beg. No. | Beg. No. | Beg. No. | Beg. No. | Beg. No. | Beg. No. | Beg. No. | Beg. No. | Beg. No. | Beg. No. | Beg. No. | Beg. No. | Beg. No. | Beg. No. | Beg. No. | Beg. No. | Beg. No. | Beg. No. | Beg. No. | Beg. No. | Beg. No. | Beg. No. | Beg. No. | Beg. No. | Beg. No. | Beg. No. | Beg. No. | Beg. No. | Beg. No. | Beg. No. | Beg. No. | Beg. No. | Beg. No. | Beg. No. | Beg. No. | Beg. No. | Beg. No. | Beg. No. | Beg. No. | Beg. No. | Beg. No. | Beg. No. | Beg. No. | Beg. No. | Beg. No. | Beg. No. | Beg. No. | Beg. No. | Beg. No. | Beg. No. | Beg. No. | Beg. No. | Beg. No. | Beg. No. | Beg. No. | Beg. No. | Beg. No. | Beg. No. | Beg. No. | Beg. No. | Beg. No. | Beg. No. | Beg. No. | Beg. No. | Beg. No. | Beg. No. | Beg. No. | Beg. No. | Beg. No. | Beg. No. | Beg. No. | Beg. No. | Beg. No. | Beg. No. | Beg. No. | Beg. No. | Beg. No. | Beg. No. | Beg. No. | Beg. No. | Beg. No. | Beg. No. | Beg. No. | Beg. No. | Beg. No. | Beg. No. | Beg. No. | Beg. No. | Beg. No. | Beg. No. | Beg. No. | Beg. No. | Beg. No. | Beg. No. | Beg. No. | Beg. No. | Beg. No. | Beg. No. | Beg. No. | Beg. No. | Beg. No. | Beg. No. | Beg. No. | Beg. No. | Beg. No. | Beg. No. | Beg. No. | Beg. No. | Beg. No. | Beg. No. | Beg. No. | Beg. No. | Beg. No. | Beg. No. | Beg. No. | Beg. No. | Beg. No. | Beg. No. | Beg. No. | Beg. No. | Beg. No. | Beg. No. | Beg. No. | Beg. No. | Beg. No. | Beg. No. | Beg. No. | Beg. No. | Beg. No. | Beg. No. | Beg. No. | Beg. No. | Beg. No. | Beg. No. | Beg. No. | Beg. No. | Beg. No. | Beg. No. | Beg. No. |

Annexure – 8 Name of the corporate debtor: SPARATAINFOTECH SOLUTIONS PVT LTD.; Date of commencement of CIRP 23.05.2022;

List of creditors as on: 17.02.2023

List of operational creditors (Other than Workmen and Employees and Government Dues)

Sl. No.	ditor	Details of claim received			Details	of claim adr	nitted		Amount of contin-	Amount of any	Amount of	Amount of claim	Remarks, if any	
		Date of receipt	Amou nt clai med	Amou nt of cl aim ad mitted	Natur e of cl aim	Amount covered by security interest	Amount covered by guara -ntee	Whether related party?	% of voting share in CoC	gent claim	mutual dues, that may be set-off	claim not ad- mitted	under verifica- tion	
	EMBEE SOFTW ARE PVT LTD.	11.06.2022	38991223. 02		OPERATI ONAL CREDITO R TOWARD S SUPPLY OF GOODS AND SERVICE S	0	0	NO	100	0	0	213942	0	AMOUNT OF CLAIM OF INTEREST OF RS. 22666542 NOW ADDED IN THE CLAIM OF PRINCIPAL OF RS. 16336948 AS ADMITTED EÄRLIER.

